

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 205
IB-650/ND/2022

IN THE MATTER OF:

GDM Traders Private Limited

... **Applicant/Petitioner**

Versus

RoC

...

Respondent

Under Section: 59 of IBC, 2016

Order delivered on 30.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Liquidator : Mr. Mansij Arya (Liquidator)

ORDER

Heard the Liquidator in person. The report of RoC is on record.

The matter is reserved for orders/clarification.


**(L.N. GUPTA)
MEMBER (T)**


**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**